

SENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 166 of 2003

Jabalpur, this the 20th day of March 2003.

Hon'ble Mr. Shanker Raju - Member (J)

Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)

ANAND PRAKASH SHRIVASTAVA,  
S/o Shri Shyam Narayan Shrivastava,  
Moh. Karnalganj,  
P.O. Phulpur,  
District ALLAHABAD/  
(U.P) 212402-  
at present  
c/o Shri Arun Kumar Chirpur,  
H.No. 130, (Near Raman Mandir)  
Fafadeah, RAIPUR (C.G.)

(By Advocate - None)

- APPLICANT

VERSUS

1. The Union of India,  
through the Secretary,  
Railway Department,  
New Delhi.
2. Chief Personal Officer,  
Southern-Eastern Railway,  
Garden Reach, Calcutta-43.
3. Divisional Manager,  
Southern Eastern Railway,  
Raipur Chhattisgarh

- RESPONDENTS

ORDER (Oral)

By Shanker Raju, Member (J) :-

The claim of the applicant is that despite declared  
medically fit for B-1 category, others similarly circumstance  
have been given the scale of Rs. 5000-8000, the same has not  
been given to him, which is discriminatory and is violative of  
Article 14 and 16 of the Constitution of India. In this regard  
a representation has been preferred on 17/05/2002, which is  
still to be disposed of by the respondents.

2. Ends of justice would be duly met, if the present ~~OA~~ is

disposed of at this stage itself by directing the respondents to decide the pending claim of the applicant in the light of the fact that identically situated have already been given the same benefit by a detailed and speaking order within 2 months from the date of receipt of this Order. We order accordingly. No costs.

Umeshwaran

(R.K. UPADHYAYA)  
MEMBER (A)

S. Raju

(SHANKER RAJU)  
MEMBER (J)

"SA"

पृष्ठांकन सं ओ/न्या.....जवलपुर, दि.....  
पत्रिलिपि से अन्वेषण

(1) रामेश, उपराजपाल अधिकारी, जवलपुर  
→ (2) रामेश, उपराजपाल अधिकारी, जवलपुर  
→ (3) रामेश, उपराजपाल अधिकारी, जवलपुर  
→ (4) रामेश, उपराजपाल अधिकारी, जवलपुर  
सूचना के अनुसार काम करना।

→ उपराजपाल K.S. Lodhi  
उपराजपाल RSP No 2 with petition

John Balfour  
27/7/13

Issued on  
28/3/03  
By  
John Balfour